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Title: Need to make separate budgetary provisions for fire-management in Chamarajanagar parliamentary constituency, Karnataka.

SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR): I would like to bring to the kind attention of the Government that under the jurisdiction of my Chamarajanagar Parliamentary Constituency, Forest area covers 1450 Sq. Kms. of land in Chamarajanagar and 2791 Sq. Kms. in Mysore Districts. This includes H.D.Kote and Nanjangud Forest area of Mysore District and BRT Tiger Project, Bandipur Tiger Project, Cauvery Wild Life Division, Kollegal and Sri Malai Mahadeshwara Wild Life Division, Kollegal of Chamarajanagar District.

Every year during December to April, several acres of forest land is destroyed in fire and acres of vegetation get destroyed.

During 2014-15, 538.65 acres and 2015-16, 724.55 acres in National Park, Bandipur Forest Division, during 2014-15, 200 Acres and 2015-16, 186 Acres in Cauvery Wildlife Division, Kollegal, during 2014-15, 200 Acres and 2015-16, 416 Acres in Malai Mahadeshwara Wildlife Division, Kollegal, during 2014-15, 27.5 Acres and 2015-16, 26.77 Acres in B.R.T. Tiger Project Division Forest land got destroyed in fire. In order to avoid recurrence of such incidence, Forest Department need separate grants under "Fire Management" as they are still making expenditure from grants of other programs/schemes.

Hence, I hereby urge the Union Government for making provision separately in the next Budget for allotment of grants under "Fire Management" and to release maximum grants to my Constituency to avoid Forest fires.